there is no stock of two thousand rupee notes in the banks. They are giving only five hundred rupee notes. It is very difficult to carry five hundred rupee notes. So, my question to the hon. Minister is: What is the logic behind stopping distribution of two thousand rupee notes?

श्री अनुराग सिंह ठाकुर: सर, इनके पास अगर कहीं का कोई specific उदाहरण है, तो दे सकते हैं।

MR. CHAIRMAN: He knows much about money and its circulation also.

DR. T. SUBBARAMI REDDY: I had gone to my bank and I was refused two thousand rupee notes. So, I am telling this by my own experience. I would request hon. Nirmala Sitharaman to reply to my question.

MR. CHAIRMAN: No; no, it is their choice.

श्री अनुराग सिंह ठाकुर: सर, अगर आप देखें, तो जो digital payment है, वह पिछली बार एक महीने में 1 बिलियन हुई है। यह इतनी बड़ी तादाद में हुई, जिसका मुझे लगता है कि एक नया रिकॉर्ड बना है। भारत एक soft power के रूप में digital payment के मामले में आगे बढ़ा है। यह एक नयी क्रांति आयी, तो यहाँ से आयी है। लोग ग्रामीण क्षेत्रों से शहरों तक उस दिशा में आगे बढ़े हैं। मुझे नहीं लगता कि कहीं पर कमी होगी, अगर होगी, तो उस पर दिखवा लिया जाएगा।

MR. CHAIRMAN: Q. No. 235

Liquidity status of PSBs after recapitalisation

*235. DR. ASHOK BAJPAI: Will the Minister of FINANCE be pleased to state:

(a) whether recapitalisation of Public Sector Banks by ₹ 70,000 crore has improved liquidity status of Public Sector Banks (PSBs);

(b) if so, whether Government would further recapitalise the banks, if needed; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) The liquidity status of an entity reflects its ability to meet its near-term payment obligations. Payment obligations arise from maturity of the entity's liabilities, and are to be met out of the entity's liquid assets. The liquidity status of a bank is reflected in its liquidity coverage ratio (LCR), which measures the availability of high quality liquid assets to meet the net cash outflow for the next thirty days. LCR of Public Sector Banks (PSBs) has consistently been well above the minimum regulatory requirement. Capital of any entity is reflected on the liability side of the balance-sheet as a long-term liability and, as such, it does not impact the entity's liquidity status.

As regards bank capitalisation, Government has made budgetary provision of ₹ 70,000 crore for the current financial year for recapitalisation and has so far infused ₹ 60,314 crore. All PSBs are above the minimum regulatory capital ratios for common equity tier-1 (CET-1) and tier-1 capital.

डा. अशोक बाजपेयी: माननीय सभापति जी, पब्लिक सेक्टर बैंकों की liquidity crunch होने के कारण सरकारी खजाने से इन बैंकों को 70 हजार करोड़ रुपए की आर्थिक सहायता दी गई। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि क्या अब इन बैंकों की स्थिति सुदृढ़ है? क्या भविष्य में दोबारा तो इस तरह की सरकारी सहायता देने की आवश्यकता नहीं पड़ेगी?

श्री अनुराग सिंह ठाकुर: सर, इन्होंने यह जो चिंता व्यक्त की है, यह वाजिब भी है, क्योंकि 2014 में हमें जिस तरह से बैंक्स मिले थे, वे बहुत बुरी स्थिति में थे। Asset Quality रिव्यू करवाया गया, असली एनपीए बाहर लाए गए, उसमें four Rs approach की गई, जहाँ Recognition, Recapitalization से लेकर Reform तक का काम किया गया और इन सबका बदलाव करते हुए पिछले कुछ वर्षों में लगातार recapitalization की गई। इस बार भी माननीय वित्त मंत्री जी ने जो कहा था कि हम बैंकों में 70 हजार करोड़ रुपए का further infuse करेंगे। मुझे यह कहते हुए प्रसन्नता होती है कि हमने बैंकों में लगभग 60,314 करोड़ रुपए का और infuse किया है। उनकी स्थिति अच्छी है और वे पहले से ज्यादा ऋण दे पा रहे हैं।

डा. अशोक बाजपेयी: माननीय सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहूँगा कि जो 70 हजार करोड़ रुपए इन पब्लिक सेक्टर बैंकों को recapitalization के लिए दिए गए हैं, क्या भविष्य में सरकार इस पैसे को वापस प्राप्त करेगी? अगर करेगी, तो किस समय?

श्री अनुराग सिंह ठाकुर: सर, मुझे लगता है कि ज्यादा आवश्यक यह है कि बैंकों को जिस कार्य के लिए पैसा दिया गया है, वे उस कार्य को करें यानी वे लोगों को और पैसा दे सकें, क्रेडिट available हो, देश आगे बढ़े, पाँच ट्रिलियन डॉलर की इकॉनमी बने। बैंकों को और मजबूत किया जाए and all PSBs are an article of faith. These banks have done a great job in the growth of India.

DR. NARENDRA JADHAV: Mr. Chairman, Sir, in 2014, the P.J. Nayak Committee had recommended some wide-ranging reforms to improve the condition of public sector banks, including the recommendation that the Government's share in public sector banks should be brought down to below 50 per cent. Some of the recommendations of the Nayak Committee were implemented and some others were not. My supplementary question is: Which major recommendations of the Nayak Committee have not been implemented so far and the reasons therefor?

SHRI ANURAG SINGH THAKUR: Sir, I will send a detailed reply in writing to the hon. Member.

MR. CHAIRMAN: Next Question.

Interim dividend paid by RBI

*236. DR. T. SUBBARAMI REDDY: Will the Minister of FINANCE be pleased to state:

(a) the amount of interim dividend paid by RBI to Government during the last three years, year-wise;

(b) the amount of interim dividend likely to be given for the financial year 2019-20, in view of higher fiscal deficit;

(c) the amount of surplus fund transferred from RBI to Government, in the last two years and the balance to be transferred, apart from dividend;

(d) whether pressure is being put on RBI to transfer more surplus amount; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (e) A Statement is laid on the Table of the House.